

tonnes storage capacity during 1983-84. The target for 1984-85 is yet to be finalised. Storage capacity is built or hired by the Corporation at various places in different States Keeping in view storage needs and operational considerations.

(b) The number of hired godowns with the Corporation is 1674.

(c) The annual expenditure incurred on hired godowns was Rs. 24.84 crores during 1980-81 and Rs. 24.82 crores during 1981-82.

(d) No, Sir:

(e) The expenditure on repairs maintenance of hired godowns is borne by their owners and not by the Corporation.

(f) The godowns are constructed with high platform without steps to make them rodent-proof and to facilitate easy loading and unloading of food-grains. Large capacity godowns are generally provided with railway siding. Pre-monsoon inspection of godowns is carried out and repairs are undertaken whenever necessary to prevent leakage of rain water. Foodgrains in storage are inspected regularly and treated with pesticides by qualified and technically trained staff whenever insect infestation is observed, and all measures are adopted to prevent deterioration in storage.

#### Foodgrain Loss due to Drought and Flood

5505. SHRI SATYAGOPAL MISRA:  
SHRI SATYASADHAN  
CHAKRABORTY :

Will the Minister of AGRICULTURE be pleased to state :

(a) the money value of the total loss of foodgrains due to drought and floods during the past five years ending in 1982-83; and

(b) the estimated money value

needed for flood control and prevention of drought in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) :  
(a) and (b) The information is being collected and will be placed on the Table of the Sabha on receipt.

**भूमिहीन व्यक्तियों के लिए मकान बनाने हेतु आवंटित राशि**

5506. श्री रामलाल राही : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राज्यों में ग्रामीण क्षेत्रों में भूमिहीन व्यक्तियों के लिए भूमि खरीदने और उस पर मकान बनाने हेतु 1190.87 करोड़ रुपये की राशि आवंटित की है;

(ख) यदि हां, तो इसमें से कितनी राशि उत्तर प्रदेश विशेष कर उत्तर प्रदेश में सीतापुर जिले के लिए आवंटित की है;

(ग) अब तक कितने भूमिहीन व्यक्तियों को यह धन दिया गया है; और

(घ) यदि उन्हें कोई राशि नहीं दी गई है तो उसके विस्तृत कारण क्या हैं ?

निर्माण और आवास मन्त्रालय में उप मन्त्री (श्री मोहम्मद उस्मान आरिफ) :  
(क) से (घ) आवास राज्य का विषय है। भूमिहीन परिवारों की ग्रामीण आवास स्थल एवं निर्माण सहायता योजना के लिए योजना प्रावधान नियतन 353.50 करोड़ रुपये है। छठी पंचवर्षीय योजना अवधि के दौरान उत्तर प्रदेश के लिए प्रावधान 18 करोड़ रुपये है। किसी खास जिले के लिए नियतन राज्य सरकार द्वारा दिया जाएगा। इस योजना की

शुरूआत से फरवरी, 1983 तक उत्तर प्रदेश में 15.58 लाख परिवारों को आवास-स्थल तथा 51,173 को निर्माण सहायता दी गई है।

**Collapse of Houses Constructed by  
DDA**

5507. SHRI RAM LAL RAHI : Will the Minister of WORKS AND HOUSING be pleased to state the loss sustained by Government as a result of the recent collapse of D.D.A. built houses in four DDA colonies in Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : The DDA has reported that no less in terms of money is assessed as the works are being redone at the risk and cost of the defaulting contractors.

**Proposal to Pay Overtime Allowance  
to Supervisory Staff in  
F.C.I.**

5508. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that in Food Corporation of India the subordinate staff is deployed on overtime without presence of supervisory officers (Assistant Managers) which has resulted in misuse of overtime allowance and increase in expenses;

(b) if so, the reasons for not deploying Assistant Managers also for overtime purposes to supervise the subordinate staff put on overtime;

(c) the average monthly expenses on overtime allowance prior to 30.11.1982 and after 1.12.1982; and

(d) the steps being taken to allow overtime allowance to supervisory staff also besides ending the distinction

between office and field staff in the matter relating to payment of overtime allowance as per Shops and Establishment Act ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SARI BHAGWAT JHA AZAD) : (a) and (b) Assistant Managers also attend office to supervise the work done on overtime, whenever it is felt necessary.

(c) The information is not readily available.

(d) The question of ending the distinction between office and field staff in the matter relating the payment of OTA as per Shops and Establishments Acts is under examination by the management of the Corporation. As regards payment of overtime allowance to the supervisory staff/Assistant Managers, no proposal is under consideration.

**Representation of SC and ST in  
Allotment of M.I.G. Flat Built by  
DDA**

5509. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) number of M.I.G. flats built and allotted by the D.D.A. for the last 10 years and the percentage of Scheduled Castes and Scheduled Tribes therein;

(b) whether adequate representation has not been given by the D.D.A. towards the S/C and S/T for allotment in the M.I.G. Flats registered by the Scheduled Castes and Scheduled Tribes candidates; and

(c) Government's policy in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The DDA has